

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 64/14(1)/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

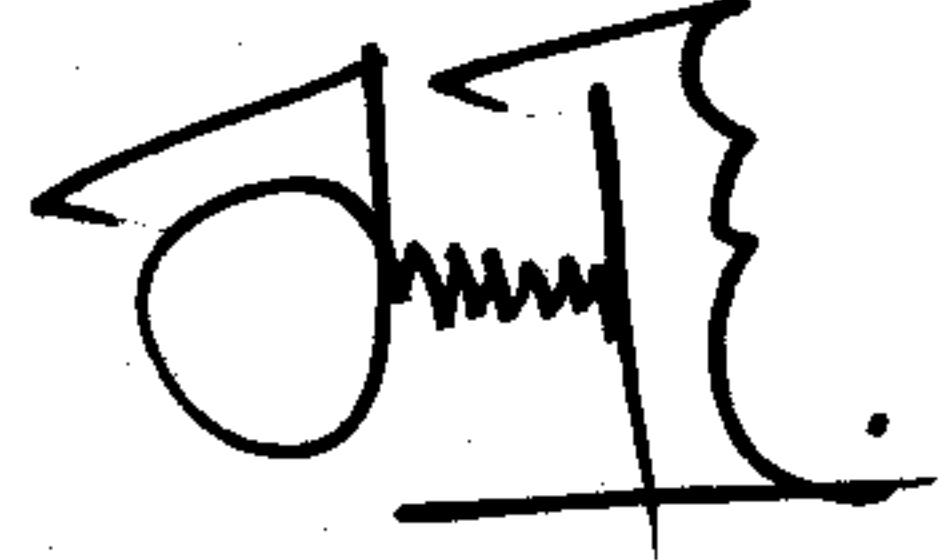
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: Asiatic Colour-Chem Industries Ltd.

v/s

Registrar of Companies, Ahmedabad

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

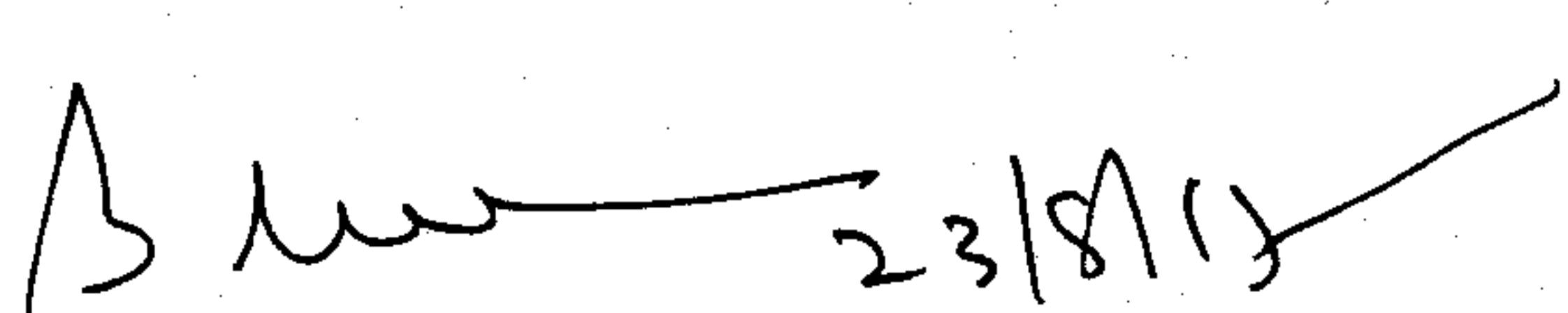
<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NAVEEN KUMAR MANDOVARA	Practising Chartered Accountant	Representing Petitioner Company	
2.				

**ORDER**

Learned ACA Mr. Naveen Kumar Mandovara present for Petitioner.

Heard arguments of Learned ACA for petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2017.